## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

13/16

| C.P. No. or<br>C.A. No. | T.P. No.          | Purpose         | Section      | Name of the Parties<br>M/s. / Mr.                                    |
|-------------------------|-------------------|-----------------|--------------|--|
| CP 46/08                | IA 81/17<br>in TP | For order on IA | n IA 397/398 | Medi Projects P. Ltd. Vs. Cauvery<br>Medical Center Ltd. & 9 Others. |

| SL. | NAME (IN CAPITAL) |                        | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER    | REPRESENTATION TO WHOM |           |
|     |                   |                        |           |

## ORDER

Orders in I.A 81/17 is pronounced vide separate order.

Member (T)

Member (J)